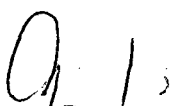
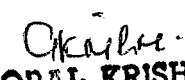
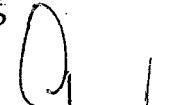


2

C.A.T. Bench, JAIPUR

Date of Order	Orders
12.2.97	Mr. Mohan Kumar, Counsel for the applicant Mr. Mohan Kumar, Advocate, being holder for Mr. Mohan Kumar, Counsel for the applicant. Counsel for the applicant seeks adjournment. At his request may be listed for admission on 25.2.97.  (O. P. SHARMA) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)
25.2.97	Mr. Mohan Kumar, Counsel for the applicant Mr. Mohan Kumar, Advocate, being holder for Mr. Mohan Kumar, Counsel for the applicant. Counsel for the applicant seeks permission to withdraw this on with liberty to file a fresh on. Permission to withdraw the on is granted. OA stands dismissed as having been withdrawn withdrawn. However, the applicant may file a fresh on provided the same is otherwise maintainable. No order as to costs.  (O. P. SHARMA) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)

Received 25.2.97

Copy
filed
19/2/97

(AMRANG .9.O)
Administrative Member

Copy of order
issued to applicant
Vide 26-5-97
OK

(AMRANG .9.O)
Administrative Member